

CORRIGENDUM TO FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
N KUMAR RETAILS & PROPERTIES PRIVATE LIMITED

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016), this corrigendum is being issued in respect of the Form G published on 18.09.2026 inviting Expression of Interest (EOI) for submission of Resolution Plans for N. Kumar Retails & Properties Private Limited (Corporate Debtor) which is undergoing Corporate Insolvency Resolution Process (CIRP) under the provisions of Insolvency and Bankruptcy Code, 2016.

Based on the request made by several persons, the Committee of Creditors (CoC) of the corporate debtor has agreed to extend the timelines specified in the aforesaid Form G dated 18.09.2026 have been revised / extended. Accordingly, the relevant dates stands modified as follows:

SL.	RELEVANT PARTICULARS		
		Dates as per Form G	Revised Dates as per Corrigendum
10.	Last date for receipt of expression of interest	03.10.2026	12.10.2026
11.	Date of issue of provisional list of prospective resolution applicants	13.10.2026	15.10.2026
12.	Last date for submission of objections to provisional list	18.10.2026	18.10.2026
13.	Date of issue of final list of prospective resolution applicants	28.10.2026	28.10.2026
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	02.11.2026	02.11.2026
15.	Last date for submission of resolution plans	02.12.2026	02.12.2026
16.	Process email id to submit Expression of Interest	nkumarretails.cirp@gmail.com	

All other contents of the originally published Form G dated 18.09.2026 remain unchanged. The aforesaid corrigendum shall be read in conjunction with the original Form G dated 18.09.2026

SD/-

IP Megha Agrawal

IBBI/IPA-001/IP-P01456/2018-19/12272

AFA valid up to 30.06.2027

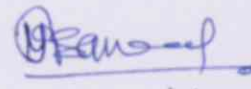
Address For Correspondence: Truenex Absolute Insolvency Resolutions LLP, Plot No 79, 7th Floor
Hindustan Colony, Beside Dew Medicare & Trinity Hospital, Wardha Road, Nagpur 440015

Address Registered with IBBI: C/o Truenex Absolute Insolvency Resolution LLP,
001, Shivranjini Apartments, In Circle of Congress Nagar Garden, Congress Nagar,
Nagpur – 440012 (M.S.)

Date: 07.10.2026

Place: Nagpur

For N KUMAR RETAILS & PROPERTIES PRIVATE LIMITED



N Kumar Retails & Properties Private Limited
Resolution Professional
Megha Agrawal

